



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.05.2026

NOTICE

Please take notice that the following matters listed “**For Judgment**” in the Court – III on 26.05.2026 will not be pronounced. The next date of pronouncement will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 361 of 2024	Vandana Garg Vs. Mysore Petro Chemicals Ltd.	Aalok Jain	Roshan Gaud
2.	Comp. App. (AT) (Ins) No. 2036 of 2024 & I.A. No. 7642 of 2024	Giriraj Enterprise, Through Its Partner Sanjaykumar J. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors. With	Ajay Sharma	Nitesh Shrivastava- R1 Bhaskar Sharma- R2
3.	Comp. App. (AT) (Ins) No. 2037 of 2024 & I.A. No. 7645 of 2024	Nilesh Enterprise, Through Its Partner Jatinkumar D. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors.	Ajay Sharma	Nitesh Shrivastava- R1 Bhaskar Sharma- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar